GOVERNMENT OF INDIA FINANCE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5213 ANSWERED ON:25.04.2003 SMUGGLING OF CURRENCY PARSURAM MAJHI

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether the cases of currency smuggling is on the rise in the country;

- (b) if so, the number of cases of currency smuggling came to the notice of the Government during each of the last three years;
- (c) the action taken against each person held guilty for currency smuggling during the aforesaid period; and
- (d) the steps being taken to curb currency smuggling in the country?

Answer

MINISTER OF STATE (REVENUE) IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS(SHRI GINGEE N. RAMACHANDRAN)

(a) to (d): The information is being collected and will be laid on the Table of the House.